## HIGH COURT OF SIKKIM GANGTOK

No.: 188/COMP/HCS/654

Dated: 10.07.2025

## O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Digital Acoustics, 3, Valmeek Street (Ritchie Park), Kolkata (L1) is hereby permitted to carry out the work with regard to Supply, Installation, Testing, Commissioning and Maintenance of **04 (four) Sound Systems** for the purpose of Paperless Court at Subordinate Courts of Sikkim. The scope of work shall be as detailed in the **Quotation No. 188/HCS/COMP/638 dated 06.06.2025**.

By Order,

Sd/Benoy Sharma (SSJS)

CENTRAL PROJECT COORDINATOR (CPC)

e-Courts Project

## Copy to:

- 1. Registrar General, High Court of Sikkim
- 2. Notice Board(s).
- 3. File and
- 4. Guard file.

ADDITIONAL REGISTRAR (IT)